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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH,
JAIPUR.

Date of Decision: May 25, 1993.

OA 290/93

CHATRA

... APPLICANT.

Vs.

UNION OF INDIA & ANR.

... RESPONDENTS.

CORAM:

HON. MR. GOPAL KRISHNA, JUDICIAL MEMBER.

HON. MR. O.P. SHARMA, ADMINISTRATIVE MEMBER.

For the Applicant ... NONE.

For the Respondents ... ---

PER HON. MR. O.P. SHARMA, ADMINISTRATIVE MEMBER.

None present for the applicant. We have carefully perused the records. The applicant's grievance is that he has not been given any promotion although he has ~~been~~ worked about on the post of Pointsman since 1973 i.e. for a period of 20 years. He has also stated that he has submitted several representations to the departmental authority in this regard. If the applicant has indeed submitted any representations in this regard to the Department and these have remained undisposed of, the respondents may examine these representations and take a decision thereon on merits.

2. With these observations, the OA stands disposed of at the admission stage itself.

(O.P. SHARMA)
MEMBER (A)

GKrishna
(GOPAL KRISHNA)
MEMBER (J)